

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:656  
ANSWERED ON:07.08.2013  
STATUS OF HOUSING PROJECTS UNDER CGEWHO  
Lal Shri Kirodi ;Natarajan Shri P.R.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the current status of housing projects going on in various places including Delhi, Gurgaon and Noida under the Central Government Employees' Welfare Housing Organization (CGEWHO) for providing houses to the central government employees;
- (b) Whether all the schemes are being implemented according to the plan;
- (c) If so, the scheme-wise details of extended time limit for allotting the dwelling units and if not, the reasons therefor, scheme-wise;
- (d) Whether the Central Government Employees Welfare Housing Scheme does not include employees of autonomous bodies of Central Government; and
- (e) If so, the reasons therefor?

**Answer**

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (Dr. (Ms.) GIRIJA VYAS)

(a): As reported by CGEWHO, the present status of housing schemes under CGEWHO for providing houses to Central Government Employees in different parts of the country is as under:-

- (i) Housing projects in progress are Meerut (Phase-I), Kolkata (Phase-II), Mohali (Phase-II), Bhubaneswar (Phase-II) and Greater NOIDA.
- ii) Housing projects under planning are Vishakhapatnam, Meerut (Phase-II), Chennai (Phase-III) and Mohali (SAS Nagar).
- iii) There is no project in Delhi, Gurgaon and Noida.

(b)&(c): As reported by CGEWHO, the schemes are being planned after conducting a demand survey and thereafter making the attempts to acquire the land from State Government Authorities. In case of non-availability of land from State Government Development Authorities, the housing schemes are planned as turnkey projects wherein the land is also being provided by the construction agency.

The approvals of Development Authorities, Environmental Clearance, electrical connection etc. are also essential for housing schemes. Allotment of houses to each Scheme is made to the eligible applicants through the draw. The specific allocation of dwelling units number in a particular project of the beneficiaries is made after the completion of the project.

(ii) Allocation of specific dwelling units number has been made in Chennai (Phase-II), Jaipur (Phase-II), Hyderabad (Phase-III), Mohali (Phase-I) and Bhubaneswar (Phase-I).

iii) The Housing projects under planning are Chennai (Phase-III), Meerut (Phase-II), SAS Nagar, Mohali and Vishakhapatnam and allotment shall be made to eligible applicants consequent to the announcement of scheme.

(d): The employees of autonomous bodies of Central Government are covered under Priority II. The employees of CGEWHO (an autonomous body of Govt. of India) with minimum of one year of service are covered under Priority I of the scheme, as per Memorandum of Association, CGEWHO.

(e): Not applicable.